

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 77 OF 2015 &
IA NO. 118 OF 2015**

Dated: 23rd March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Global Energy Pvt. Ltd.

.... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

.... Respondent (s)

Counsel for the Appellant(s)

:

Mr. Tushar Nagar
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s)

:

Mr. Amit Kapur

ORDER

Learned counsel for the appellant is stated to be in some personal difficulty. At his instance, the matter is adjourned to **29.04.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**